

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 2439/2026

MUKESH KUMAR

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 135295/2026 - EXEMPTION FROM FILING O.T.

Date : 13-08-2026 This matter was called on for hearing today.

For Appellant(s) : Ms. Farheen Fatma, AOR

For Respondent(s) :

Mr. Amit Yadav, Adv.
Mr. Nilakanta Nayak, Adv.
Mr. Shishir Deshpande, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from the concerned High Court with regard to respondent nos. 1 and 3. Issue a reminder.

As per office report, certificate of service from the concerned High Court is awaited with regard to respondent no.4. However, ld. Counsel, Mr Alok Kumar appearing on behalf of Mr Anil Shrivastav, Advocate-on-record appears for the said respondent and seeks time weeks time to file vakalatnama and counter affidavit. Vakalatnama be filed within one week. Counter affidavit be filed within 30 days from today.

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Respondent no.2 is duly represented by the ld. Counsel. Ld. Counsel seeks time to file counter affidavit. Be filed within two weeks as last opportunity as vakalatnama was filed on 18.07.2026.

Digital/scanned original records from the High Court & Trial Court are still awaited. Issue a reminder.

List again on 22.09.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ